



सीमा शुल्क आयुक्त का कार्यालय (निर्यात)
OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)
अंतर्देशीय कंटेनर डिपो, तुगलकाबाद, नई दिल्ली-११००२०
Inland Container Depot, Tughlakabad: New Delhi - 110020

C. No. VIII/ICD(6)/TKD/Exp/AEO/LO/OW Logistics/11/2021/ Dated 10.12.2021

8594

To

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block, No 1, Wing No. 5, R.K. Puram, New Delhi-110066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I. P. Bhawan, I.P. Estate, New Delhi-110002.
3. The Director General, Directorate General of Goods & Service Tax Intelligence, West Block- VIII, Wing No. VI, 2nd Floor, R. K. Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi-110002.
5. The Additional Director General, National Customs Targeting Centre (NCTC), 13, Sir Vithaldas Thackersey Marg, Opp. Patkar Hall, New Marine Line, Mumbai-400020.
6. All Chief Commissioners Customs, Customs (Prev.), Customs (Audit), Central Goods & Service Tax, Central Goods & Service Tax (Audit).

Madam/Sir,

Sub: - Legal verification of AEO-LO application under AEO programme of M/s O W Logistics Pvt. Ltd: Reg.

M/s O W Logistics Pvt. Ltd have applied for AEO-LO status in terms of CBEC Circular No. 33/2016-Cus dated 22.07.2016 as amended (available on CBIC website).

The details of directors of **M/s O W Logistics Pvt. Ltd** are enclosed as Annexure-A and details of business premises are enclosed as Annexure-B.

It is requested that details as mentioned in below points against the entity / applicant / Directors may be sent to this office on this office e-mail id crmaeotkd@gmail.com within 14 days from date of issue/upload of this letter on CBIC website.

- i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling and clandestine removal of

- excisable goods or cases, where, Service Tax has been collected from customers but not deposited to the Government,
- ii) Cases, wherein, prosecution has been launched or is being contemplated against the applicant or its senior management,
- iii) Ratio of disputed duty demand or drawback demanded or sought to be denied in SCN issued under Customs Act, 1962 (other than those mentioned in (i) & (ii) above) during last three Financial Years to the total duty paid or Drawback claimed during the same period i.e. last three financial years.

The details may include issue in brief, date of SCN/Order-in-Original and revenue implication. In case, this applicant has come to any adverse notice of the department / Govt., the details may be communicated.

These details are necessary to run a background check on compliance record submitted by the applicant for the last three financial years in terms of Para 3.2 of the customs Circular No. 33/2016-Cus dated 22.07.2016 and Circular No. 03/2018-Cus dated 17.01.2018.

In case no comments are received within 14 days, it will be presumed that you have no objection in granting "AEO" status to the above applicants.

Yours faithfully,

Encl.: Annexure - A & B


Assistant Commissioner
CRM-AEO, ICD TKD, (Export)

Copy to:-

1. The AEO Programme Manager, Directorate of International Customs, CBIC, Jeevan Bharti Building, 2nd Tower, 5th Floor, Connaught Place, New Delhi-110 001.
2. The Joint Secretary (Customs), CBIC, North Block, New Delhi.
3. The Additional Director General (System) ICEGATE, Directorate General of Systems & Data Management, CR Building, IP Estate, New Delhi-110109.


Assistant Commissioner
CRM-AEO, ICD TKD, (Export)

ANNEXURE-A

List of Directors of M/s O W Logistics Pvt. Ltd

S.N.	Name (Sh/Ms/Mrs)	Address
1	Pankaj Gupta	BT-66, Shalimar Bagh, New Delhi- 110088.
2	Shilpa Gupta	BT-66, Shalimar Bagh, New Delhi- 110088.
3	Prabha Gupta	BT-66, Shalimar Bagh, New Delhi- 110088.

ANNEXURE-B

List of Business premises of M/s O W Logistics Pvt. Ltd

M/s O W Logistics Pvt. Ltd,
1004, KLJ Tower,
Negaji Subhash Place,
Pitampura, New Delhi-110034.